

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.109
C.P.(IB)/153(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nanjing Maohj Information & technology Company
V/s
Alliance Embroidery Machine Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Operational Creditor : Mr. Raju Kothari, Ld. Adv.
For the Corporate Debtor : Ld. Adv.

ORDER

The pleadings are complete.

The matter stands adjourned to 28.11.2022

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)